

ITEM NO.64

COURT NO.1

SECTION XI-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Miscellaneous Application No. 231/2019 in SLP(C) No. 6933/2007

MAHANADI COAL FIELDS LTD. . & ANR.

Petitioner(s)

VERSUS

MATHIAS ORAM . & ORS.

Respondent(s)

(IA No. 116213/2022 - CLARIFICATION/DIRECTION)

Date : 19-09-2022 These matters were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE AJAY RASTOGI
HON'BLE MR. JUSTICE S. RAVINDRA BHAT

For Petitioner(s) Mr. A.N.S. Nadkarni, Sr. Adv.
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For Respondent(s) Mr. V.S. Upadhyaya, Sr. Adv.
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Mr. Arvind Kumar Sharma, AOR
Mr. Satya Mitra, AOR
Mr. Rahul Shyam Bhandari, AOR
Mr. Prashant Bhushan, AOR
Mr. Aftab Ali Khan, AOR

UPON hearing the counsel the Court made the following
O R D E R

IA No. 116213/2022 - CLARIFICATION/DIRECTION

The matter is adjourned to 14.10.2022.

(INDU MARWAH)
COURT MASTER (SH)

(VIRENDER SINGH)
BRANCH OFFICER